

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/4195/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 13th September, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJG/5555 Dated at Goalpara the 9th September, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.09.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 11.09.2021 till the morning of 14.09.2021, before Court hours**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the Headquarter at Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/4196/A, dated 13.9.2021
Copy to:

✓ The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)